

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD.

.....

Original Application No. 518 of 2001.

this the 4th day of May 2001.

HON'BLE MR. S. DAYAL, MEMBER (A)
HON'BLE MR. RAFIQ UDDIN, MEMBER (J)

D.P. Jauhari, S/o late M.L. Jauhari, Senior Clerk in the
office of Assistant Electrical Engineer, Traction, Rolling
Distribution, Northern Railway, Mirzapur.

Applicant.

By Advocate : Sri R.K. Shukla.

Versus.

Union of India through its Divisional Railway Manager,
Northern Railway, Allahabad Divisional, Allahabad.

2. Senior Divisional Electrical Engineer, Traction Rolling
Distribution, N.Rly. Allahabad.
3. Divisional Electrical Engineer, Traction Rolling
Distribution Northern Railway, Allahabad.

Respondents

By Advocate : Sri A.K. Gaur.

ORDER (ORAL)

S. DAYAL, MEMBER (A)

This application has been filed for setting-
aside the order dated 26.9.2000 passed by the respondent no.3.
A further direction has been sought that the respondents
should not ~~be reduced~~ the pay-scale of the applicant in
pursuance of impugned order dated 26.9.2000 and proper
salary be paid to the applicant.

2. We have heard Sri R.K. Shukla, learned
counsel for the applicant and Sri A.K. Gaur, learned counsel
for the respondents.

3. We find from the facts stated in para 4.18

of the O.A. that the applicant has preferred an appeal on 16.11.2000 to the appellate authority (respondent no.2). No orders has been passed on the appeal of the applicant sofar.

4. Since the departmental remedy of appeal is available to the applicant, the ends of justice would be served if the appellate authority (respondent no.2) is directed to decide the appeal in a time bound manner.

5. We, therefore, direct the appellate authority (respondent no.2) to decide the appeal of the applicant within a period of six weeks in order to facilitate the time bound disposal, from the date of communication of this order, by a speaking order. The applicant shall furnish a copy of the appeal to the appellate authority alongwith this order.

6. The O.A. stands disposed of as above with no order as to costs.

R. Girish
MEMBER (J)

GIRISH/-

H. S. Hegde
MEMBER (A)